<sup>1</sup> ["Form CC	
{Rules 17 (8)}	
Register of licences issued under Section	10 (1-A)

S.NO	Description					
1	Name of the	firm				
2	Address of the premises					
3	Name of the Proprietor or					
	parentage					
4	Licence No.					
5	Nature of licence					
6	Detail of bank guarantee					
7	Details of par	tners				
S.No	Name		Father's Name		Address	
1	2	3	4	5	6	7
Date of entry	Date from which the licence takes effect	Date on which the licence expires	Licence fee received	Receipt No. & date	Signature of issuing authority with designation	Remarks

 $<sup>^1</sup>$  Inserted vide Notification No. G.S.R.01/P.A. 23/1961/S.43/Amd (84)/2020 dated 8.1.2020